

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

Notes of the registry	Orders of the Tribunal
	<p><b>O.A. No. 290/00125/15</b> <b>Date of Order : 29/01/2016</b></p> <p>Mr. S.P.Sharma, counsel for the applicant Mr. K.S.Yadav, counsel for respondent Nos. 1 to 3</p> <p>There was a connected case filed by Shri Bhalla Ram and others, as OA No.170/2014 in which we had passed an order of conditional appointment to the selected candidate and in which originally the selection process was stayed thereafter we had modified that order and allowed a conditional appointment to be made. But today, Shri Vijay Mehta, learned counsel for Shri Bhalla Ram sought permission to withdraw the OA and therefore, the selection has become final. Therefore, all these OAs are allowed and appointment is approved. The OA is allowed as above. No costs.</p> <p> (PRAVEEN MAHAJAN) Administrative Member</p> <p> (Dr. K.B.SURESH) Judicial Member</p> <p>R/</p>